

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

15. C.P. (IB)/65(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: YES Bank Limited
Vs.
Neelkamal Realtors Tower Private limited

SECTION: 7 of IBC 2016

ORDER

Adv. Nasrin Shaikh i/b Indus Law appearing for the Financial Creditor and Adv. Akash Agarwal I/b ABH Law LLP appearing for the Respondent are present through Virtual hearing. At the request of the Counsel for the Petitioner, the matter is adjourned to **11.04.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/